

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2473
ANSWERED ON MONDAY, DECEMBER 13, 2021/
AGRAHAYANA 22, 1943 (SAKA)**

CSR SPENT IN CHHATTISGARH

QUESTION

2473. SHRI SUNIL KUMAR SONI:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) the existing guidelines of the use of funds earmarked for fulfilling the Corporate Social Responsibility (CSR);**
- (b) the details of the items of work on which the CSR fund is and can be spent;**
- (c) the details of CSR fund received during the last three years under Raipur parliamentary constituency of Chhattisgarh, Corporate House-wise and amount-wise; and**
- (d) the details of the CSR fund utilized for Raipur parliamentary constituency during the said period work and year-wise?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) & (b): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Section 135 of the Act mandates every company having net worth of Rs. 500 crore or more, or turnover of Rs. 1000 crore or more, or net profit of Rs. 5 crore or more during the immediately preceding financial year, to spend at least two per cent of the average net profits of the company made over immediately preceding three financial years towards CSR as per the CSR Policy of the Company. Schedule VII of the Act indicates the activities that can be undertaken by the companies as CSR. A copy of Schedule VII of the Act is given at Annexure -I. The CSR Policy Rules prescribed the detailed procedures to be followed by the companies while implementing their CSR activities. CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendations of its CSR Committee.

Contd.....2/-

(c) & (d): The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry, including company-wise as well as activity-wise, is available in public domain at www.csr.gov.in. The parliamentary constituency-wise data is not maintained by the Ministry. However, on the basis of the filings made by the companies in the MCA 21 registry, sector-wise CSR spent by all the companies in Raipur District of Chhattisgarh during the last three financial years 2018-19, 2019-20 and 2020-21 respectively is given at Annexure-II.

Regarding CSR data for financial year 2020-21, it is informed that the companies are required to hold Annual General Meeting (AGM) within six months from the end of financial year. Thereafter, financial statements and board reports containing disclosures about CSR, are to be filed in MCA21 within 30 days of the AGM. In view of the disruption caused by COVID-19 pandemic, Registrars of Companies have accorded extension of time till 30th November, 2021 for conduct of AGMs by companies. The Ministry vide General Circular No. 17/2021 dated 29.10.2021 has relaxed the levy of additional fees till 31.12.2021 for filing of financial statement in respect of the financial year 2020-21.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2473 FOR 13.12.2021

Activities which may be included by companies in their Corporate Social Responsibility Policies
Activities relating to:

- (i) eradicating hunger, poverty and malnutrition; promoting health care including preventive health care and sanitation including contribution to the 'Swachh Bharat Kosh' set-up by the Central Government for the promotion of sanitation and making available safe drinking water;**
- (ii) promoting education, including special education and employment enhancing vocation skills especially among children, women, elderly, and the differently abled and livelihood enhancement projects;**
- (iii) promoting gender equality and empowering women, setting up homes and hostels for women and orphans; setting up old age homes, day care centres and such other facilities for senior citizens and measures for reducing inequalities faced by socially and economically backward groups;**
- (iv) ensuring environmental sustainability, ecological balance, protection of flora and fauna, animal welfare, agro forestry, conservation of natural resources and maintaining quality of soil, air and water including contribution to the 'Clean Ganga Fund' set-up by the Central Government for rejuvenation of river Ganga;**
- (v) protection of national heritage, art and culture including restoration of buildings and sites of historical importance and works of art; setting up public libraries; promotion and development of traditional arts and handicrafts;**
- (vi) measures for the benefit of armed forces veterans, war widows and their dependents, Central Armed Police Forces (CAPF) and Central Para Military Forces (CPMF) veterans, and their dependents including widows;**
- (vii) training to promote rural sports, nationally recognized sports, paralympic sports and Olympic sports;**
- (viii) contribution to the Prime Minister's National Relief Fund or Prime Minister's Citizen Assistance and Relief in Emergency Situations Fund (PM CARES Fund) any other fund set up by the Central Government for socio-economic development and relief and welfare of the Scheduled Castes, the Scheduled Tribes, other backward classes, minorities and women;**
- (ix) (a) Contribution to incubators or research and development projects in the field of science, technology, engineering and medicine, funded by the Central Government or State Government or Public Sector Undertaking or any agency of the Central Government or State Government; and**
(b) Contributions to public funded Universities; Indian Institute of Technology (IITs); National Laboratories and autonomous bodies established under Department of Atomic Energy (DAE); Department of Biotechnology (DBT); Department of Science and Technology (DST); Department of Pharmaceuticals; Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH); Ministry of Electronics and Information Technology and other bodies, namely Defense Research and Development Organisation (DRDO); Indian Council of Agricultural Research (ICAR); Indian Council of Medical Research (ICMR) and Council of Scientific and Industrial Research (CSIR), engaged in conducting research in science, technology, engineering and medicine aimed at promoting Sustainable Development Goals (SDGs).
- (x) rural development projects.**
- (xi) slum area development.**

Explanation- For the purpose of this item, the term 'slum area' shall mean any area declared as such by the Central Government or any State Government or any other competent authority under any law for the time being in force.

- (xii) disaster management, including relief, rehabilitation and reconstruction activities.**

Annexure -II

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2473 FOR 13.12.2021

Development Sector Wise CSR in Raipur District of Chhattisgarh (INR Crore)				
S. No.	Development Sector	FY 2018-19	FY 2019-20	FY 2020-21
1.	Animal Welfare	-	0.00	-
2.	Armed Forces, Veterans, War Widows/ Dependants	0.03	0.01	-
3.	Art And Culture	0.12	1.70	-
4.	Conservation Of Natural Resources	-	0.29	-
5.	Education	14.54	12.57	2.03
6.	Environmental Sustainability	1.69	1.19	1.17
7.	Gender Equality	0.04	0.00	-
8.	Health Care	2.14	4.80	1.39
9.	Livelihood Enhancement Projects	0.13	0.82	0.01
10.	Poverty, Eradicating Hunger, Malnutrition	0.25	0.96	-
11.	Rural Development Projects	0.48	0.91	2.25
12.	Safe Drinking Water	0.19	0.70	0.19
13.	Sanitation	0.02	0.02	0.08
14.	Senior Citizens Welfare	0.27	0.78	-
15.	Socio-Economic Inequalities	0.12	0.71	-
16.	Special Education	0.00	0.02	-
17.	Training To Promote Sports	0.02	0.12	-
18.	Vocational Skills	0.17	0.14	-
19.	Women Empowerment	0.17	0.44	0.02
Grand Total (INR Cr.)		20.38	26.18	7.13

(Data up to 30.09.2021) [Source: National CSR Data Portal]
